

Surance rating" in the case of premium chargeable by the GIC subsidiaries for insurance of cotton and cotton goods; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) The General Insurance Corporation of India (GIC) have reported that no such request from the Tamil Nadu Cotton Ginning Pressing & Traders Federation has been received.

(b) Does not arise.

[Translation]

Smuggling of Uranium

3463. SHRI LAKSHMAN SINGH : Will the Minister of FINANCE be pleased to state :

(a) the number of cases regarding smuggling of Uranium detected in the country during the last three years;

(b) the number of cases of smuggling in which ISI was found involved; and

(c) the action taken/proposed to be taken by the Government against the smugglers of Uranium?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c). Information is being collected and will be laid on the Table of the House.

[English]

Financial Assistance to Voluntary Organisations in Orissa

3464. SHRI S.M. LALJAN BASHA : Will the Minister of LABOUR be pleased to state :

(a) the number of voluntary Organisations in Orissa given financial assistance for the eradication of child labour during each of last three years;

(b) whether these Non-Government Organisations have submitted their balance sheets duly audited to the Government;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) to (d). One Non-Governmental Organisation, Ruchika School Social Service Wing, Bhubaneswar has been given financial assistance for their project titled "Non-Institutional Care for Working Children" during the last three financial years.

Ruchika School Social Service Wing has submitted their balance sheets for the years 1992-93 and 1993-94. They have been asked to submit their balance sheet for the year 1994-95.

Import of Soyabean

3465. SHRI RAM KAPSE :

SHRI SULTAN SALAHUDDIN OWAIISI :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have allowed import of Soyabean upto one million tons;

(b) if so, whether the first tentative attempts at opening up the protected Oilseeds Sector have been systemized by the Agriculture Ministry under pressure to protect the domestic farmer;

(c) whether the Government have decided that import may be made only after July 15, 1995; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (d). Yes, Sir. A quantity of 9.23 lakh tonnes of Soyabean has been allowed for import against 38 advance licences issued under Special Scheme notified *vide* Public Notice No. 273 (PN)/92-97 dated 20.2.95 in accordance with the provisions of Export-Import Policy.

While framing the Scheme adequate safeguards were provided, *inter alia*, for ensuring that the Soyabean imported under the Scheme is only used for production of oil and soyabean extracts and not diverted for planting purposes. Accordingly the licence holders were directed to effect imports only after 15th July 1995 and to complete imports by 30th September, 1995.

Equity Stake in ITC

3466. SHRI PRAKASH V. PATIL :

SHRI M.G. REDDY :

Will the Minister of FINANCE be pleased be state:

(a) whether the Government have held some negotiations with financial institutions asking them to bring Indian Tobacco Company into the public sector;

(b) if so, the reasons therefor;

(c) whether the Government have asked the financial institutions to raise their stake in large to private sector companies like ITC; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a). No, Sir.